

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(IB)-3242(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **20.12.2018**

NAME OF THE PARTIES:

Coastal International Pvt. Ltd.

v/s.

AT & F India Fabri

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Both sides are present.
2. By consent, the matter is adjourned to **13.03.2019**.

Sd/-
M.K. SHRAWAT
Member (Judicial)

20.12.2018
Pvs=